

(b) No, Sir.

(c) Does not arise.

#### **Indian Films on International T.V. Network**

294. SHRIMATI SHEELA GAUTAM :  
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether several international T.V. networks are telecasting Indian Films by purchasing their telecast right and thus are competing with Doordarshan ;

(b) if so, the number of films and other programmes produced by Doordarshan reported to have been sold to these agencies during each of the last two years;

(c) the details of foreign exchange as well as Indian currency earned therefrom; and

(d) the foreign exchange/rupee spent on importing films and other T.V. programmes during the above period?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) International TV Networks have been purchasing right of Indian films from private producers and right holders for telecasting on their channels. Doordarshan is also telecasting Indian films on its networks/channels.

(b) Live feed of following important events were provided by Doordarshan to these competing channels for the larger benefit of audience living in India and abroad:

1. Budget speech of Finance Minister on 22nd July'96.
2. Prime Minister's Speech from Red Fort on 15th August'96
3. Budget Speech of Finance Minister on 28th February'97
4. Confidence Motion of Parliament on 11th April'97
5. Programmes in connection with 50th Anniversary of India's Independence telecast by Doordarshan on 14/15.08.97
6. Funeral Proceedings of Mother Teresa on 13th September '97

Only service charges were taken by Doordarshan for providing these live feeds.

(c) A sum of US \$ 1.27 lakhs was received by giving above feeds to the international competing T.V. channels.

(d) During 1996 and 1997, royalty amounting to Rs.4.25 crores, including a foreign exchange component of Rs. 1.97 crores was paid for acquiring rights of foreign programmes

#### **Functioning of Civil Aviation Sector**

295. SHRI ANAND RATNA MAURYA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government are considering to prepare a comprehensive Legislation to streamline the functioning of Civil Aviation Sector;

(b) if so, the details thereof;

(c) whether the draft of the said legislation has been finalised; and

(d) the date by which it is likely to be introduced in the Parliament ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) Yes , Sir.

(b) to (d) it will take some more time for the legislation to be brought before Parliament. No definite time schedule can be indicated at this stage.

#### **Assistance for Housing Scheme of U.P.**

296. SHRI RAJENDRA AGNIHOTRI : Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether State Government of Uttar Pradesh has forwarded some Housing Schemes for approval and financial assistance;

(b) if so, the details thereof ;

(c) the present status of each of them ; and

(d) the extent to which assistance is likely to be given, scheme-wise ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN) : (a) and (b) As on 31.10.97, Housing & Urban Development Corporation Ltd. (HUDCO) has sanctioned 993 housing schemes with loan assistance of Rs.981.39 crores. On completion these projects would provide over 5.98 lakhs dwelling units, 0.87 lakh upgraded units and 0.55 lakh developed plots.

In addition, 15 housing schemes envisaging loan assistance of Rs.31.59 crores are in the pipeline. Details of these schemes are given in the attached Statement.